

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 651/252/ND/2018

In the matter of:

M/S. Manish Kumar Aggarwal **....Appellant**
Vs.
ROC Ganges Printing Ink Factory (Bombay) Ltd. **....Respondent**

Under Section: 252

Order delivered on 06.08.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant : Mr. S. P. Chawla, Adv.
For the Respondent :
For the IT : Mr. Sanjay Kumar, Advocate with
Mr. Aayushmaan Vatsayayana, Adv.

ORDER

Last chance is given to ROC and Income Tax Department though twice the time was given to file reply. Last chance by way of one week to file reply or the appeal will be heard finally. For further consideration on 24.08.2018.

Mukesh

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

